

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'C(SMC)' BENCH, KOLKATA
[Virtual Court Hearing]**

Before Shri P.M. Jagtap, Vice-President

**I.T.A. No. 943/KOL/2019
Assessment Year: 2013-2014**

Shreegopal Kedia,..... Appellant
C/o. Subash Agarwal & Associates,
Advocates, Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor,
Kolkata-700069
[PAN:AFOPK1273L]

-Vs.-

Income Tax Officer,..... Respondent
Ward-36(2), Kolkata,
Aayakar Bhawan Poorva,
110, Shantipally, Kolkata-700107

Appearances by:

Shri Avijit Dey, Advocate, appeared on behalf of the assessee
Shri Supriyo Pal, Addl. CIT, Sr. D.R., appeared on behalf of the Revenue

Date of concluding the hearing : March 02, 2021
Date of pronouncing the order : March 02, 2021

O R D E R

This appeal filed by the assessee is directed against the order of Id. Commissioner of Income Tax (Appeals)-10, Kolkata dated 28.03.2019.

2. In this case, the Id. Counsel for the assessee stated that assessee intends to withdraw of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the assessee is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on March 02, 2021.

**Sd/-
(P.M. Jagtap)
Vice-President**

Kolkata, the 2nd day of March, 2021

- Copies to :
- (1) **Shreegopal Kedia,
C/o. Subash Agarwal & Associates,
Advocates, Siddha Gibson,
1, Gibson Lane, Suite-213, 2nd Floor, Kolkata-700069**
 - (2) **Income Tax Officer,
Ward-36(2), Kolkata,
Aayakar Bhawan Poorva,
110, Shantipally, Kolkata-700107**
 - (3) *Commissioner of Income Tax (Appeals)-10, Kolkata;*
 - (4) *Commissioner of Income Tax- ,*
 - (5) *The Departmental Representative*
 - (6) *Guard File*

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.